GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTIONNO. 1456 TO BE ANSWERED ON 05.03.2018

PERFORMANCE OF KVIC

1456. SHRI KANWAR SINGH TANWAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the measures taken by the Government post-2014, to promote Khadi and Village Industries, the success achieved therefrom and the most prominent indicators thereof;
- (b) the nature of relationship, if any, between Khadi and Village Industries Commission (KVIC) at the Centre and Khadi and Village Industries (KVI) Boards at the State level; and
- (c) whether the Government has ever assessed the performance of State KVI Boards and if so, the details thereof including the best performing KVI Boards?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH)

(a): Ministry of Micro, Small and Medium Enterprises (MSME) is implementing the following schemes/programmes all over the country through Khadi and Village Industries Commission (KVIC) in order to promote and modernize Khadi programme:

i) Khadi Grant:

- 1. Strengthening Infrastructure of existing Weak Khadi Institutions and Assistance for Marketing Infrastructure provides for renovation of khadi sales outlets and providing assistance for strengthening infrastructure of existing weak selected institutions
- 2. Workshed Scheme for Khadi Artisans for providing assistance for construction of worksheds.
- ii) <u>Market Promotion Development Assistance (MPDA)</u> A unified scheme by merging Market Development Assistance, Publicity, Marketing and Market Promotion. A new component for Infrastructure namely setting up of Marketing Complexes /Khadi Plazas

has been added to expand the marketing network of Khadi & VI products. Under the Modified MDA (MMDA) financial assistance at 30% of the Prime Cost, is distributed amongst Producing Institutions (40%), Selling Institutions (20%) and Artisans (40%).

- iii) Khadi Reform and Development Programme (KRDP) aims to revitalize the khadi sector with enhanced sustainability of khadi, increased incomes and employment for spinners and weavers, increased artisans' welfare and to achieve synergy with village industries. Under KRDP, restructured amount of US\$ 105 million has been negotiated with Asian Development Bank (ADB) and funds are being provided to the Government of India to be released to KVIC as 'grants-in-aid' under budgetary allocation through the Ministry of MSME. Khadi Reform Package envisages reform support in the following areas: (i) Artisan Earnings and Empowerment, (ii) Direct Reform Assistance to 400 Khadi Institutions & (iii) Implementation of a well-knit MIS.
- iv) <u>Strengthening infrastructure of weak Khadi institutions and assistance for marketing infrastructure</u>: This scheme provides need-based support towards the Khadi sector for nursing the sick/problematic institutions for elevation from "D" to "C" category as well as those whose production, sales and employment have been declining. Under this scheme, financial assistance is provided to existing weak Khadi Institutions for strengthening of their infrastructure and for renovation of khadi sales outlets.

In addition to the above, following new initiatives have also been taken by the Government post-2014, which is placed at **Annexure-I**.

As a result of these efforts there has been a tremendous increase in performance of KVI sector as may be seen in the comparative Performance of Khadi & Village Industries, which is placed at **Annexure-II**.

In order to promote Village Industries sector, the following schemes are being implemented:

(i) <u>Prime Minister's Employment Generation Programme (PMEGP)</u> is a credit linked subsidy scheme, for setting up of new micro-enterprises and to generate employment opportunities in rural as well as urban areas of the country through KVIC, State Khadi & Village Industries Board (KVIB) and District Industries Centre (DIC). General category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as SC/ST/Women/PH/Minorities/Ex-Servicemen/NER, the margin money subsidy

is 35% in rural areas and 25% in urban areas. The maximum cost of projects is Rs.25 lakh in the manufacturing sector and Rs.10 lakh in the service sector. State/UT-wise details of number of micro units setup and Margin Money disbursed during 2015-16 to 2017-18 (Feb., 2018) is placed at **Annexure-III**.

- (ii) <u>A Scheme for Promoting Innovation</u>, <u>Rural Industry and Entrepreneurship</u> (ASPIRE) was launched on 18.3.2015 to promote Innovation and Rural Entrepreneurship through rural Livelihood Business Incubator (LBI). Details of the number of LBI centres sanctioned till date since inception is placed at **Annexure-IV**.
- (iii) Scheme of Fund for Regeneration of Traditional Industries (SFURTI) is being implemented from 2005-06 for making Khadi, Village Industries & Coir Traditional Industries more productive and competitive by organizing these Industries and artisans into clusters. The Scheme envisages providing need-based assistance for replacement of production equipment, setting up of common facility centres (CFC), product development, quality improvement, improved marketing, training and capacity building etc. As on date (17.2.2018), 72 DPRs have been approved since inception with a total financial assistance involving Rs.139.58 crore providing employment to 59900 artisans.
- (b): After constitution of Khadi and Village Industries Commission, the concurrent Act was passed by the State Assemblies constituting State Khadi and Village Industries Boards in the States for implementation of Khadi and Village Industries Programme in collaboration with KVI Commission. KVIC assigns targets for plan schemes for the State KVI Boards and releases plan fund for implementation of the programme in accordance with the assigned targets.
- (c): Yes, Madam. Government has assessed the performance of State KVI Boards and depending on the performance, the best Boards have been selected for National Awards. Top best performing KVI Boards are Uttar Pradesh State KVI Board, Karnataka State KVI Board, West Bengal State KVI Board, Tamil Nadu State KVI Board and Madhya Pradesh State KVI Board.

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Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1456 for answer on 05.03.2018

Following are the new initiatives taken to keep khadi in competition with private brands:

- 1. KVIC engaged fashion designer of national and international repute for Fashion Designing to make Khadi products more competitive and appealing in the domestic as well as overseas market segment.
- 2. A MoU was signed between KVIC and Aditya Birla Fashion & Retail Ltd. (ABFRL), Raymond and Arvind Mills for sale of Khadi fabric in country and abroad.
- 3. Tie up arrangement with premier institutions like Federation of Indian Export Organization (FIEO), World Trade Centre (WTC), Indian Trade Promotion Organization (ITPO), Trade Promotion Council of India etc., for invigorating business opportunities in the overseas market.
- 4. KVIC has entered into an agreement with M/s. GLOBUS a retail clothing stores chain having its HO in Mumbai for setting up of Khadi Korner a shop in shop concept initially in Globus Showroom at Noida, followed by Globus showroom in Chennai and Ahmedabad.
- 5. Setting up of modern Khadi Lounge with exquisite Khadi designer garments and V.I. products for making shopping Khadi a pleasure.
- 6. Launching of franchise scheme to expand the sales distribution network with zero investment.
- 7. Tie up with e-Commerce platform for on-line marketing through e-Commerce companies like Paytm, Aaarmart.
- 8. Special efforts to attract youth by introducing attractive T-shirts, Khadi jeans, jackets, kurtis, etc. as well as launching a range of casual wear called vichar vastra specially designed by Ms. Ritu Beri.
- 9. Opening of sales outlets at domestic as well as international airports like Vishakapatnam, Lucknow, Ahmedabad, etc.
- 10. Opening Khadi Outlets in Post Offices.
- 11. Tie up arrangements for bringing out innovative export quality product designs with NIFT, etc.
- 12. Ensuring strong digital presence with a vision to reach out to the required target audience through online social media such as Face book, Twitter, LinkedIn, YouTube,Instagram etc.
- 13. Introducing store app through mobile application to facilitate the customers to locate the Khadi India sales outlet at various geographical location to increase foot falls at various stores under Khadi sector.
- 14. Introduction of pre-paid Gift Voucher Scheme for corporate gifting including PSU and Government Departments.

Annexure-II referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1456 for answer on 05.03.2018

Statement of Comparative Performance of Khadi & Village Industries

(Rs. in crore and Emp. in lakh persons)

| S. No. | Particulars | 2015-16 | 2016-17 | % increased |
|--------|--------------------|----------|----------|-------------|
| I. | Production | | | |
| A. | Khadi | 1065.60 | 1401.84 | 31.55% |
| B. | Polyvastra | 92.84 | 118.99 | 28.17% |
| Total | Khadi & Poly | 1158.44 | 1520.83 | 31.28% |
| C. | Village industries | 33331.78 | 41110.26 | 23.34% |
| | Total-I | 34490.22 | 42631.09 | 23.60% |
| II. | Sales | | | |
| A. | Khadi | 1510 | 2007.61 | 32.95% |
| B. | Polyvastra | 153.98 | 138.99 | - |
| Total | Khadi & Poly | 1663.98 | 2146.60 | 29.00% |
| C. | Village industries | 40230.58 | 49991.61 | 24.26% |
| | Total-II | 41894.56 | 52138.21 | 24.45% |
| III. | Employment | | | |
| A. | Khadi | 11.07 | 4.28 | - |
| B. | Polyvastra | 0.50 | 0.28 | _ |
| Total | Khadi & Poly | 11.57 | 4.56 | _ |
| C. | Village industries | 126.26 | 131.84 | 4.42% |
| | Total-III | 137.83 | 136.40 | - |

Annexure-III referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1456 for answer on 05.03.2018

State/UT-wise details of number of micro units setup and Margin Money disbursed under PMEGP scheme during the last two years and current year

State-wise position of PMEGP during 2015-16

| Sr. No. | State/UT | Margin money subsidy | Margin money subsidy | Number of projects assisted | Estimated employment generated |
|------------|---------------------------|----------------------------|----------------------------|-----------------------------|--------------------------------|
| | | allocated | utilized# (Rs. | | (No. of persons) |
| | | (Rs. lakh) | lakh) | | |
| 1 | Jammu& Kashmir | 4006.80 | 3781.19 | 2207 | 12115 |
| 2 | Himachal Pradesh | 1721.57 | 1767.26 | 1077 | 5134 |
| 3 | Punjab | 3026.80 | 2902.97 | 966 | 7762 |
| 4 | UT Chandigarh | 90.00 | 87.72 | 43 | 323 |
| 5 | Uttarakhand | 1909.93 | 1740.86 | 1136 | 6161 |
| 6 | Haryana | 3747.40 | 3112.09 | 1248 | 7232 |
| 7 | Delhi | 257.35 | 254.05 | 256 | 2048 |
| 8 | Rajasthan | 4188.14 | 4384.07 | 1988 | 14537 |
| 9 | Uttar Pradesh | 17535.32 | 14456.87 | 4365 | 43059 |
| 10 | Bihar | 7118.59 | 6588.55 | 2430 | 19624 |
| 11 | Sikkim | 227.38 | 186.11 | 110 | 397 |
| 12 | Arunachal Pradesh | 200.08 | 38.85 | 35 | 104 |
| 13 | Nagaland | 1255.83 | 1392.81 | 623 | 4998 |
| 14 | Manipur | 2855.92 | 1213.98 | 685 | 2715 |
| 15 | Mizoram | 924.99 | 1026.35 | 1134 | 9072 |
| 16 | Tripura | 2748.26 | 945.84 | 642 | 5355 |
| 17 | Meghalaya | 1250.62 | 1056.12 | 603 | 4824 |
| 18 | Assam | 4969.87 | 2869.74 | 3483 | 9026 |
| 19 | West Bengal | 4765.49 | 3400.65 | 1873 | 12746 |
| 20 | Jharkhand | 3462.64 | 3559.74 | 1839 | 12873 |
| 21 | Odisha | 6282.00 | 5736.32 | 2876 | 17629 |
| 22 | Chhattisgarh | 4303.80 | 2829.38 | 1277 | 9496 |
| 23 | Madhya Pradesh | 7729.40 | 8117.17 | 1979 | 16497 |
| 24 | Gujarat* | 6536.16 | 6339.73 | 1419 | 14960 |
| 25 | Maharashtra** | 9718.42 | 5285.03 | 2497 | 20161 |
| 26 | Andhra Pradesh | 4496.85 | 2262.37 | 642 | 7740 |
| 27 | Telangana | 2094.00 | 2217.57 | 660 | 7761 |
| 28 | Karnataka | 10846.89 | 5898.01 | 2140 | 17284 |
| 29 | Goa | 159.40 | 165.43 | 91 | 500 |
| 30 | Lakshadweep | 90.00 | 0.00 | 0 | 0 |
| 31 | Kerala | 2731.60 | 2720.48 | 1369 | 9653 |
| 32 | Tamil Nadu | 7110.80 | 5497.54 | 2463 | 20836 |
| 33 | Puducherry | 100.00 | 106.37 | 65 | 447 |
| 34 | Andaman & Nicobar Islands | 158.00 | 65.11 | 119 | 293 |
| | | 128620.30 | 102006.33 | 44340 | 323362 |

[#] including un-utilized balance funds of previous year.

^{*} including Daman & Diu.

** including Dadra & Nagar Haveli

State-wise position of PMEGP during 2016-17

| Sr. No. | State/UT | Margin money annual targets(BE) | Margin money subsidy utilized# (Rs. | Number of projects assisted | Estimated employment generated (No. of persons) |
|------------|---------------------------|--|--|-----------------------------|---|
| 1 | I 0 - IV1 : - | (Rs. lakh) | lakh) | 1402 | 11(01 |
| 1 | Jammu& Kashmir | 3541.26 | 2621.40 | 1492 | 11691 |
| 2 | Himachal Pradesh | 1970.11 | 2185.27 | 941 | 6916 |
| 3 | Punjab | 3504.09 | 3181.60 | 1266 | 9858 |
| 4 | UT Chandigarh | 100 | 82.84 | 47 | 376 |
| 5 | Uttarakhand | 2140.93 | 2122.33 | 1345 | 9890 |
| 6 | Haryana | 3371.31 | 3383.53 | 1377 | 11016 |
| 7. | Delhi | 300 | 182.41 | 119 | 952 |
| 8 | Rajasthan | 5500.99 | 4641.6 | 1749 | 13408 |
| 9 | Uttar Pradesh | 12981.52 | 14271.05 | 4074 | 36315 |
| 10 | Bihar | 6909.77 | 8336.51 | 3234 | 25872 |
| 11 | Sikkim | 200 | 35.93 | 27 | 201 |
| 12 | Arunachal Pradesh | 500 | 440.34 | 301 | 1984 |
| 13 | Nagaland | 1751.68 | 2007.48 | 1018 | 7783 |
| 14 | Manipur | 1741.7 | 2162.78 | 1265 | 8419 |
| 15 | Mizoram | 1253.49 | 491.96 | 425 | 3400 |
| 16 | Tripura | 1578.62 | 3734.66 | 2297 | 17961 |
| 17 | Meghalaya | 1748.1 | 407.89 | 329 | 2632 |
| 18 | Assam | 5636.41 | 4910.38 | 6028 | 31498 |
| 19 | West Bengal | 3680.3 | 6270.32 | 3528 | 26604 |
| 20 | Jharkhand | 4165.73 | 2654.35 | 1300 | 10400 |
| 21 | Odisha | 5201.65 | 6848.96 | 3029 | 20392 |
| 22 | Chhattisgarh | 4493.3 | 4070.73 | 1598 | 12856 |
| 23 | Madhya Pradesh | 8527.32 | 8346.06 | 1940 | 15520 |
| 24 | Gujarat* | 5398.45 | 7561.61 | 1386 | 11629 |
| 25 | Maharashtra ** | 6111.29 | 6001.36 | 2325 | 17799 |
| 26 | Andhra Pradesh | 2336.59 | 4916.08 | 1357 | 14148 |
| 27 | Telangana | 2004.86 | 2561.72 | 664 | 6445 |
| 28 | Karnataka | 4941.62 | 11609.56 | 3575 | 30286 |
| 29 | Goa | 371.62 | 191.44 | 90 | 660 |
| 30 | Lakshadweep | 50 | 00 | 00 | 00 |
| 31 | Kerala | 2446.06 | 3350.68 | 1584 | 13068 |
| 32 | Tamil Nadu | 5291.23 | 8213.92 | 2941 | 25764 |
| 33 | Puducherry | 150 | 103.65 | 66 | 699 |
| 34 | Andaman & Nicobar Islands | 100 | 193.46 | 195 | 1398 |
| . 1 1 | 4'1' 1 1 1 C 1 C | 110000 | 128093.86 | 52912 | 407840 |

[#] including un-utilized balance funds of previous year.
* including Daman & Diu.
** including Dadra & Nagar Haveli

State-wise position of PMEGP during 2017-18 (As on 31.01.2018)

| Sr. | State/UT | Margin | Margin | Number | Estimated |
|-----|------------------------------|------------|----------------|----------|------------------|
| No. | | money | money | of | employment |
| | | annual | subsidy | projects | generated |
| | | targets | utilized# (Rs. | assisted | (No. of persons) |
| 1 | I 0 - I/ 1 : - | (Rs. lakh) | lakh) | 2275 | 10200 |
| 1 | Jammu& Kashmir | 3272.84 | 4300.67 | 2275 | 18200 |
| 2 | Himachal Pradesh | 1785.19 | 1267.87 | 546 | 4368 |
| 3 | Punjab | 3272.84 | 2686.57 | 1016 | 8128 |
| 5 | UT Chandigarh | 100.00 | 62.97 | 31 | 248 |
| | Uttarakhand | 1933.95 | 1709.11 | 929 | 7432 |
| 6 | Haryana | 3272.84 | 2691.6 | 1086 | 8688 |
| 7. | Delhi | 300.00 | 75.39 | 56 | 448 |
| 8 | Rajasthan | 4909.26 | 3213.65 | 974 | 7792 |
| 9 | Uttar Pradesh | 11157.41 | 11398.3 | 3710 | 29680 |
| 10 | Bihar | 5653.09 | 3458.79 | 1192 | 9536 |
| 11 | Sikkim | 200.00 | 24.56 | 21 | 168 |
| 12 | Arunachal Pradesh | 500.00 | 206.74 | 141 | 1128 |
| 13 | Nagaland | 1728.96 | 2382.68 | 848 | 6784 |
| 14 | Manipur | 1434.32 | 775.55 | 347 | 2776 |
| 15 | Mizoram | 1245.66 | 146.97 | 135 | 1080 |
| 16 | Tripura | 1283.75 | 1097.88 | 622 | 4976 |
| 17 | Meghalaya | 1720.32 | 85.85 | 52 | 416 |
| 18 | Assam | 5351.99 | 1487.18 | 1595 | 12760 |
| 19 | West Bengal | 2975.31 | 3059.95 | 1069 | 8552 |
| 20 | Jharkhand | 3570.37 | 1222.86 | 525 | 4200 |
| 21 | Odisha | 4462.97 | 3550.86 | 1544 | 12352 |
| 22 | Chhattisgarh | 4016.67 | 1938.56 | 793 | 6344 |
| 23 | Madhya Pradesh | 7587.04 | 4477.03 | 1034 | 8272 |
| 24 | Gujarat* | 4909.26 | 9487.59 | 1394 | 11152 |
| 25 | Maharashtra ** | 5355.56 | 5856.99 | 2243 | 17944 |
| 26 | Andhra Pradesh | 1933.95 | 4017.38 | 1212 | 9696 |
| 27 | Telangana | 4611.73 | 2734.06 | 805 | 6440 |
| 28 | Karnataka | 4462.97 | 5051.75 | 1595 | 12760 |
| 29 | Goa | 297.53 | 110.17 | 34 | 272 |
| 30 | Lakshadweep | 100.00 | 00 | 00 | 00 |
| 31 | Kerala | 2082.72 | 1630.41 | 734 | 5872 |
| 32 | Tamil Nadu | 4760.50 | 6414.86 | 2536 | 20288 |
| 33 | Puducherry | 100.00 | 60.06 | 34 | 272 |
| 34 | Andaman & Nicobar Islands | 100.00 | 189.09 | 151 | 1208 |
| | (1. 111 0.1 | 100449 | 86873.95 | 31279 | 250232 |

[#] including un-utilized balance funds of previous year.
* including Daman & Diu. ** including Dadra & Nagar Haveli

Annexure-IV referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1456 for answer on 05.03.2018

Details of LBIs allotted to the various States

| Sl.No | AREA OF OPERATION | NODAL AGENCY | | | | |
|-------|---|---|--|--|--|--|
| 1 | 2 | 3 | | | | |
| | ANDHRA PRADESH | | | | | |
| 1. | Regional Office, Rajahmundry | Coir Board | | | | |
| | ASSAM | | | | | |
| 2. | Guwahati | IIE, Guwahati | | | | |
| 3. | Kamrup | IIE, Guwahati | | | | |
| 4. | Sibsagar | IIE, Guwahati | | | | |
| | BIHAR | | | | | |
| 5. | Nawada | NSIC | | | | |
| 6. | Patna | KVIC-MDTC | | | | |
| 7. | Bhartiya Harit Khadi | Bhartiya Harit Khadi | | | | |
| | DELHI | | | | | |
| 8. | Jamia Milia Islamia University | Jamia Milia Islamia University | | | | |
| 9. | Mayur Vihar, New Delhi | Bapu Nature Cure Hospital & Yoga Ashram | | | | |
| | GUJARAT | | | | | |
| 10. | Rajkot | NSIC | | | | |
| | HARYANA | | | | | |
| 11. | Faridabad | NSIC | | | | |
| | KARNATAKA | | | | | |
| 12. | Dandeli (Uttara Kannada Dist.) | VTU, Karnataka | | | | |
| | KERALA | | | | | |
| 13. | Cochin | CBPST | | | | |
| | MADHYA PRADESH | | | | | |
| 14. | Dewas | MP Laghu Udyog Nigam Ltd Govt. of M.P. | | | | |
| 15. | Satna | MP Bamboo Mission – Govt. of M.P. | | | | |
| 16. | Amarkantak | IGTU, MP | | | | |
| | MAHARASHTRA | | | | | |
| 17. | Nashik | KVIC-MDTC | | | | |
| 18. | Pune | KVIC-MDTC | | | | |
| | MANIPUR | | | | | |
| 19. | District Industrial Centre, Chandel | State Govt. of Manipur | | | | |
| 20. | District Industrial Centre, Ukhrul | State Govt. of Manipur | | | | |
| 21. | District Industrial Centre, Imphal East | State Govt. of Manipur | | | | |
| 22. | District Industrial Centre, Imphal West | State Govt. of Manipur | | | | |
| 23. | District Industrial Centre, Thoubal | State Govt. of Manipur | | | | |
| 24. | District Industrial Centre, Senapati | State Govt. of Manipur | | | | |
| | , Somepan | | | | | |

| 25. | District Industrial Control Tomonglong | State Coxt of Manipur | | | | |
|-----|--|---|--|--|--|--|
| | District Industrial Centre, Tamenglong | State Govt. of Manipur | | | | |
| 26. | District Industrial Centre, Bishnupur | State Govt. of Manipur | | | | |
| 27. | District Industrial Centre, Churachandpur State Govt. of Manipur | | | | | |
| | MIZORAM | | | | | |
| 28. | Aizawl | Khadi Board, Mizoram | | | | |
| | MEGHALAYA | | | | | |
| 29. | Tura & Nongstoin | Meghalaya Basin Management Agency (MBMA) | | | | |
| | NAGALAND | | | | | |
| 30. | Doshehe | Doshehe, Nagaland | | | | |
| | ODISHA | | | | | |
| 31. | Khurda | Centurion University of Technology and Management | | | | |
| 32. | Regional Office, Bhubaneswar | Coir Board | | | | |
| 33. | Khurda | IEDO, Bhubaneswar, Govt. of Odisha | | | | |
| 34. | Jajpur | IEDO, Bhubaneswar, Govt. of Odisha | | | | |
| | RAJASTHAN | | | | | |
| 35. | Jhalawar | RIICO-GCE | | | | |
| 36. | Kota | Rajasthan Technical University | | | | |
| 37. | Ajmer | Government Engineering College | | | | |
| 38. | Bikaner | Government Engineering College | | | | |
| | TAMIL NADU | | | | | |
| 39. | Chennai | NSIC | | | | |
| 40. | Regional Extension Center (REC), Tanjavore | Coir Board | | | | |
| 41. | Tirupur | NIFT-TEA | | | | |
| | TELANGANA | | | | | |
| 42. | Hyderabad | NiMSME, Hyderabad | | | | |
| | UTTAR PRADESH | | | | | |
| 43. | Deoria | NSIC | | | | |
| 44. | Naini | NSIC | | | | |
| 45. | NOIDA | NIESBUD, NOIDA | | | | |
| 46. | Basti (Basti District) | Kapil Bal Evam Mahila Kalyan Sansthan | | | | |
| 47. | Lucknow | Samadhan Samithi | | | | |
| 48. | Amethi | UPTA | | | | |
| 49. | Balia | UPTA | | | | |
| 50. | Basti | UPTA | | | | |
| 51. | Faizabad | UPTA | | | | |
| 52. | Ghazipur | UPTA | | | | |
| 53. | Kushinagar | UPTA | | | | |
| | UTTARAKHAND | | | | | |
| 54. | Kashipur | NSIC | | | | |